

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 2353/2024 In C.P. (IB)/708(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.05.2024**

NAME OF THE PARTIES: Unmesh Manohar Joshi
V/s
Sailesh Pranlal Bhuta
IN THE MATTER OF
IL&FS Financial Services Limited
V/S
Unmesh Manohar Joshi

**Section: Sec 60(5) U/s 95(1) of Insolvency and Bankruptcy Code,
2016**

ORDER

IA No. 2353/2024:- Adv. Aakash Mehta a/w Alisha Dsouza appeared for the Applicant. Adv. Akshay Patil a/w Neha Patil i/b Akshay kamble appeared for the Respondent No. 1. At the request of the parties, list the matter on **20.06.2024** for hearing.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
13.05.2024
Sushil

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)